## GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

### LOK SABHA UNSTARRED QUESTION NO. 444 TO BE ANSWERED ON 17.11.2016

#### **Drinking Water Projects**

444. SHRIMATI SAKUNTALALAGURI; SHRI C.S. PUTTA RAJU; SHRI SHARAD TRIPATHI; SHRI JAYADEV GALLA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the projects pertaining to safe drinking water being implemented in the country including Karnataka, UP, Odisha and Andhra Pradesh, State/UT-wise;
- (b) the present status of these projects and the funds allocated, released and spent for the purpose during each of the last three years and the current year, State-wise;
- (c) the steps taken by the Government to complete these projects in a time-bound manner;
- (d) whether more proposals for drinking water projects have been received from various States/UTs and if so, the details of the proposals cleared by the Union Government, State/UT-wise;
- (e) the reasons for pendency of remaining proposals and the steps being taken by the Union Government to clear them expeditiously, proposal-wise; and
- (f) whether all the tribal areas have been covered under these drinking water projects in Odisha and if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Under National Rural Drinking Water Programme (NRDWP) the execution of rural drinking water schemes is done by the State Governments. The schemes to be taken up for implementation are approved by the State Level Scheme Sanctioning Committee (SLSSC). Ministry of Drinking Water and Sanitation does not approve the drinking water projects/ schemes to be taken up in the States. However, States enter the information relating to drinking water supply projects on the Integrated

Management Information System (IMIS) of this Ministry. State-wise details of ongoing schemes as reported by States is at **Annexure-I.** 

- (b) State-wise funds allocated, released and spent for the drinking water schemes during each of the last three years and the current year is at **Annexure-II**.
- (c) This Ministry has instructed the states to complete the schemes which are at advance stage of completion in the following order:
  - i. 100 % physically completed but financially incomplete
  - ii. More than 75 % but less than 100 % physically complete
- iii. More than 50 % but less than 75 % physically complete
- iv. More than 25 % but less than 50 % physically complete

While doing so, priority is to be accorded by the states tocomplete the schemes meant for Arsenic / Fluoride affected habitations, Piped Water Supply Schemes in Sansad Adarsh Gram Yojna (SAGY) Gram Panchayats (GPs) and Verified Open Defection Free (ODF) villages.

- (d) & (e) Does not arise.
- (f) Rural Drinking Water Supply is a State subject and states have been empowered to plan, sanction and implement the rural water supply schemes in the states. However, this Ministry earmarks 10 % of the National Rural Drinking Water Programme (NRDWP) annual allocation for rural tribal areas. In the state of Odisha, there are 57,432 tribal concentrated habitations as reported on IMIS. Out of this 47,351 are Fully Covered, 9,358 are Partially Covered and 723 are Quality Affected as on 14.11.2016.

Annexure referred to in part (a) of loksabhaUnstarred Q. No. 444 for 17.11.2016 Ongoing Schemes as on 14/11/2016						
S.No.	State	No. of Ongoing Schemes				
1	Andhra Pradesh	186				
2	Arunachal Pradesh	487				
3	Assam	2526				
4	Bihar	545				
5	Chhattisgarh	3222				
6	Goa	2				
7	Gujarat	1372				
8	Haryana	313				
9	Himachal Pradesh	530				
10	Jammu And Kashmir	2005				
11	Jharkhand	2521				
12	Karnataka	12623				
13	Kerala	223				
14	Madhya Pradesh	5940				
15	Maharashtra	3679				
16	Manipur	307				
17	Meghalaya	989				
18	Mizoram	4				
19	Nagaland	104				
20	Odisha	4860				
21	Puducherry	1				
22	Punjab	73				
23	Rajasthan	1326				
24	Sikkim	10				
25	Tamil Nadu	33				
26	Telangana	493				
27	Tripura	2065				
28	Uttar Pradesh	1042				
29	Uttarakhand	177				
30	West Bengal	878				
	Total	48536				

	Annexure-II												
Annexure referred to in part (b) of loksabhaUnstarred Q. No. 444 for 17.11.2016													
Status of Allocation, Release and Expenditure under NRDWP during last 3 years and current year, Amount in Rs. Crore													
		2013-14			2014-15	1		2015-16	1	2016-1	7 as on 14.1	11.2016	
S.No.	State	Alloc.	Release	Exp.	Alloc.	Release	Exp.	Alloc.	Release	Exp.	Alloc.	Release	Exp.
1	A&N Islands	1.04	0.09	0.64	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0
2	Andhra Pradesh	635.44	631.52	662.4	364.3	377.78	427.08	156.69	170.05	190.60	147.68	73.27	69
3	Arunachal Pradesh	201.23	237.32	230.97	64.21	109.83	119.5	58.08	65.4	66.23	63.59	49.79	3.1
4	Assam	470	524.97	635.18	501.1	585.32	586.88	261.73	284.11	216.20	227.84	107.28	52.38
5	Bihar	432.38	348.94	307.43	441.07	399.11	381.9	229.6	202.73	295.38	217.08	94.77	154.82
6	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
7	Chhattisgarh	136.13	135.2	172.38	159.08	150.74	173.08	63.69	60.83	64.64	65.83	32.44	21.72
8	Dadra Nagar H.	0	0	0	0	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
10	Goa	5.5	0	2.22	4.61	0	0	2.08	1.66	0	2.38	1.19	3.35
11	Gujarat	533.73	515.07	627.95	509.48	405.58	491.44	230.67	238.91	274.78	238.12	118.37	115.69
12	Harvana	229.46	229.52	301.15	213.04	277.98	228.82	97.65	122.65	150.74	107.31	53.45	47.54
13	Himachal Pradesh	138.51	130.81	153.33	131.84	120.89	120.18	59.58	64.38	69.88	67.58	32.44	30.57
14	J&K	462.43	414.82	499.79	441.33	474.41	458.03	199.4	192.12	222.16	227.5	113.73	74.57
15	Jharkhand	172.85	253.28	277.96	169.86	175.18	206.88	126.85	132.09	133.7	86.99	77.17	54.07
16	Karnataka	868.76	897.29	928.81	605.38	563.91	622.37	307.62	278.08	366.68	298.92	137.38	153.07
17	Kerala	155.58	212.04	265.1	115.59	124.1	131.86	52.78	48.05	64.45	58.23	28.02	27.55
18	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
19	Madhya Pradesh	404.81	474.95	483.98	397.18	440.18	399.94	181.76	193.73	387.62	200.28	136.7	92.53
20	Maharashtra	788.48	690.27	657.46	780.06	748.23	901.96	344.16	330.88	584	346.16	165.59	196.98
21	Manipur	58.75	55.3	57.17	90.35	88.54	92.25	28.98	27.92	43.44	26.42	14.44	8.38
22	Meghalaya	92.18	103.4	114.81	44.61	69.5	81.02	30.52	31.24	30.92	34.35	17.16	19.76
23	Mizoram	38.41	44.89	33.37	42.43	34.5	39.81	17.71	17.32	23.16	18.38	9.19	8.38
24	Nagaland	56.66	61.07	52.38	103.19	101.44	86.45	35.27	38.53	61.90	22.7	11.33	4
25	Odisha	227.35	317.07	288.08	205.69	230.67	257.29	96.9	103.19	150.64	105.1	96.84	34.16
26	Puducherry	1.59	0.06	0	1.62	0	0	0.72	0	0	0.83	0.29	0
27	Punjab	96.89	147.95	159.05	93.88	97.38	90.23	39.77	42.79	36.57	39.18	19.53	36.92
28	Rajasthan	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	547.18	526.75	480.21	609.59	289.2	123.78
29	Sikkim	16.88	26.56	71.25	30.38	31.7	32.03	10.64	12.05	12.49	7.63	3.81	2.74
30	Tamil Nadu	273.63	387.11	527.57	367.36	382.46	432.39	137.5	182.35	164.85	126.72	62.16	67.54
31	Telangana	-	-	-	200.65	212.24	189.25	88.77	97.71	104.83	89.44	83.69	47.76
32	Tripura	59.29	89.93	94.19	62.06	68.31	64.81	28.08	31.68	39.97	26.6	23.83	12.4
33	Uttar Pradesh	923.18	804.92	858.5	962.43	1073.22	1146.18	477.69	490.31	690.46	403.27	228.4	171.19
34	Uttarakhand	145.58	87.61	138.59	135.01	111.48	152.94	63.57	60.06	98.91	69.99	34.99	42.74
35		490.63	485.83	757.11	436.53	431.09	480.72	199.68	216.85	288.75	199.27	95.74	103.99
33	West Bengal												
	Total	9348.40	9640.28	10931.8	8869.64	9191.22	9782.51	4175.71	4264.58	5315.75	4135.40	2212.41	1780.68